

Provisions) Act, 1981 and to make special provisions by way of amendment to the Essential Commodities Act, 1955."

The Motion was adopted.

[Translation]

SHRI RAGHUVANS PRASAD SINGH: Mr. Chairman, Sir, I introduce * the Bill.

I would also like to draw the attention of the House to the clause 3 of this Bill, under which the expenditure will be incurred from the Consolidated Fund of India. Under Article 117(3) of the Constitution, the President of India has recommended that the Bill may be introduced.

[English]

MR. CHAIRMAN: I shall call you. Have you given a notice? If you have given a notice, I shall call you.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (AGRA): Mr. Chairman, Sir, I have given a notice about the Amarnath Yatra..... (Interruptions)

SHRI RAVINDRA KUMAR PANDEY (GIRIDIH): Hon'ble Chairman Sir, through you I would like to draw the attention of the Government to the matter of urgent public importance i.e., pollution in the river Damodar.

Central Coalfields Ltd. is dumping huge quantity of waste into the Damodar river. Rejected coal of the washery is also being dumped into Damodar which is further contaminating the river water. If rejected coal is sold through unemployed persons, it will not only generate employment... (Interruptions) but will also enhance the revenue. At the same time Jughat Power Plant Station will also be benefited by the sale of this coal.

[English]

MR. CHAIRMAN: Shri Bajuban Riyan, I will call you though I have not seen any notice here.

[Translation]

SHRI RAVINDRA KUMAR PANDEY: Arrangements should be made to dump waste elsewhere. It should not be dumped into the river. Reply given to the starred question No. 953 dated 29th July by the Minister for Environment and Forest is absolutely incorrect. Therefore, I request the Government to form a high level Committee and we should be invited to cite the evidence.

SHRI SHIVRAJ SINGH (VIDISHA): Mr. Chairman Sir, after independence we established the PSUs for ourselves. Our first Prime Minister, Pandit Nehru used to say that PSUs are the shrines of modern times. But today these shrines are becoming worse. After the implementation of Liberalisation Policy, industries which were making large profits during the

* Introduced with the recommendations of the President.

last three years are now suffering heavy losses. The condition is so worst today that the many industries are facing crisis. All major industries of the Public Sector are running under heavy losses. Public sector industries like Heavy Engineering Corporation, Hindustan Machines & Tools, Tyre and Bicycle Corporation of India, Hindustan Cables, Bharat Wagon and Engineering, Nefa Limited, and Bridge and Roof Limited etc. are running under the loss of over Rupees two thousand nine hundred and seventy five crores. Over two lac workmen and government employees are employed in these industries. In our Nefa Ltd. which was founded by Pandit Nehru, employees haven't been paid for the three months. Government doesn't seem to have any intention nor any plan to set things right in Public Sector industries. We MPs from Madhya Pradesh met the Prime Minister yesterday but there was no sign of hope.

Reduction in custom duty as a result of Liberalisation Policy lead to import of foreign goods in the country at lower rates. Foreign companies have entered freely. But no arrangements were made for our Public Sector industries to prepare for the circumstances arising out of it. We have constituted B.I.F.R. for the sick industries, to which their cases are referred but no decision are taken there. At present these industries are on the verge of closure.

I would like to request the Government to announce a policy to ensure payment to workers & employees of the PSU's to whom salaries have not been paid for the last three or four months, their children are on the verge of starvation. Hence to take the House into confidence Government should announce some policy for the Public Sector Industries. Till the policy is formulated, the Government should at least grant interim relief to those industries so that they can pay salaries to their employees; and Government should come out with a statement about the condition of Public sector industries.. (Interruptions)

[English]

MR. CHAIRMAN: Again I am saying that I am going by the List.

SHRI BASU DEB ACHARIA (BANKURA): This is very important. The public sector undertaking has fallen sick. The workers are not getting their salaries.

MR. CHAIRMAN: I am going by the List.

SHRI BASU DEB ACHARIA: I know. But this is very important.

MR. CHAIRMAN: It is noted that you have supported it. Shri Vishambar Prasad Nishad will now speak.

SHRI BASU DEB ACHARIA: The hon. Minister of State for Finance is here. He should assure the House. The workers of public sector undertaking are not getting their statutory dues.

MR. CHAIRMAN: The hon. Minister has taken note of it.